

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 893 OF 1997

In the matter of Companies Act, I
of 1956

And

In the matter of Amrut Industries
Ltd. (In Prov. Liqn.)

SALE NOTICE

Pursuant to the order dated **07.03.2018** passed by the Hon'ble High Court, Bombay, the offers are invited in sealed cover from the intending purchasers for the purchase of the Immoveable (Office Premises) and Movable assets of Amrut Industries Limited (In Prov. Liqn.) situated and lying at F/2, 1st Floor, Sukerkar Mansion, Opp. Government Printing Press, M. G. Road, Panaji, Goa admeasuring Carpet Area 1057 Sq. ft.(98.20 Sq. mtr.) and Built up area 1268 Sq. ft. (117.80 Sq. mtr.) in one lot. **The sale will be on "as is where is and whatever there is basis", and subject to confirmation from the Hon'ble High Court at Bombay.**

E M D:- 25% of offer amount

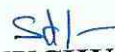
Inspection of Assets:- Between 12.00 A.M. and 4.00 P.M.
On 11.05.2018 of immoveable (Office Premises) and moveable assets situated and lying at F/2, 1st Floor, Sukerkar Mansion, Opp. Government Printing Press, M. G. Road, Panaji, Goa

The sealed cover shall be superscribed with the words "Offer for the Immoveable and Movable assets of the company viz. Amrut Industries Limited (In Prov. Liqn.) alongwith **Earnest Money deposit** as fixed by the Hon'ble High Court by way of Demand Draft / Pay order drawn in favour of "**The Official Liquidator, High Court, Bombay.**" Payable at Mumbai and should reach the office of the Official Liquidator at 5th floor, Bank of India Building,

M. G. Road, Fort, Mumbai-400 023 latest by **31.05.2018 up to 4.00 P.M.** All the offers will be opened on **06.06.2018 at 3.00 P.M.** before the Hon'ble High Court, Bombay when the offerors or their authorized representatives may be present, if they so desire. No intending purchaser will be allowed to bid in the auction in the name of nominee/ nominees. No separate notice will be given to the offerors, ex-directors or petitioner of the company (In Prov. Liqn) in respect of auction sale and the interested parties may watch the Board of the Hon'ble High Court, Bombay for further date of hearings. This sale notice is available on the websites of and www.officialliquidatormumbai.com, www.mca.gov.in, and also on the Website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in .

The terms and conditions of sale of the Immovable assets can be obtained from the office of the undersigned on any working day during office hours on payment of Rs.200/-.

Dated this 2nd day of ~~April~~ ^{May}, 2018.


(P. ATUCHUTA RAMAIAH)
OFFICIAL LIQUIDATOR
HIGH COURT, BOMBAY.
5TH FLOOR, Bank of India Bldg,
M.G. Road, Fort, Mumbai-400 023.
Tel: - 22670024 / 22675008